

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5375
ANSWERED ON:27.04.2015
CHECK ON MALPRACTICES IN RAILWAYS
De(Nag) Dr. (Smt.) Ratna;Karunakaran Shri P.;Vellaigounder Shri Elumalai

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to establish an independent regulator Body;
- (b) if so, the details thereof and the objective behind this move including to check malpractices; and
- (c) the time by which the regulator is likely to be established?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) & (b): It has been proposed to set up a regulatory mechanism which will be entrusted with making regulations, setting performance standards, determining tariffs, and adjudicating on disputes among licenses/private partners and the Ministry of Railways subject to review in appeal.

(c): No time-frame can be indicated at this stage.